

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 1444**  
(TO BE ANSWERED ON THE 9<sup>th</sup> December 2024)

**STATUS OF DOMESTIC AIRPORT AT AMBALA**

1444. SHRI KARTIKEYA SHARMA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the status of the airport being constructed in Ambala, if so, the details thereof;
- (b) reasons leading to delays in the commencement of flight operations from the Ambala airport, if so, the details thereof;
- (c) the measures that are being taken to ensure early commencement of flight operations at Ambala airport, if so, the details thereof; and
- (d) whether Government is considering development of existing terminals/airstrips or adding new civil aviation infrastructure in the State of Haryana, if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (d): Ambala airport in Haryana is owned by Indian Air Force (IAF). During the 3rd round of bidding under Regional Connectivity Scheme- Ude Desh ka Aam Nagrik (RCS-UDAN), Ambala airport was identified for the development and operation of RCS flights.

An amount of Rs. 25 crores has been sanctioned for the development of Ambala Airport. The Civil Enclave has been developed and the security clearances and documentation are currently being processed by the State Government. Commencement of flights is subject to readiness of the airport. Further, no proposal for setting up of any Greenfield airport in Haryana has been received in this Ministry.

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